- (b) if so, the reasons therefor;
- $\begin{tabular}{ll} (c) & the State-wise reports and details of all the communal riots that have happened during the last five years; \end{tabular}$
- (d) whether Government has published any Inquiry Commission reports on communal riots that had happened during the last five years; and
- (e) the details of Inquiry Commission reports on communal riots that have happened during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Four such Commissions of Inquiry were set up by the Central Government and all the four reports are available.

- (c) National Crime Records Bureau does not maintain such data.
- (e) Government has not published any Inquiry Commission report on communal riots that had happened during the last five years.

## NCRB data

- 348. KUMARI SELJA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Ministry has prepared the NCRB data for 2017-18; and
- (b) if so, by when it is releasing the data and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) No, Sir.

(b) National Crime Records Bureau (NCRB) has not finalized data for 2017-18.

# Rising number of crimes against women and children

- 349. SHRI G. C. CHANDRASHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether incidents of crimes against women have risen in the different parts of the country;
- (b) if so, the details thereof along with the total number of such cases reported, guilty arrested, convicted, cases solved/unsolved, conviction rate achieved during the last three years, crime-wise and State/UT-wise;

- (c) whether an increase has also been registered in the incidents of crimes against children in the country and if so, the details thereof; and
- (d) measures being taken by Government to prevent/check such crimes ensuring the safety of women and children?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The latest published data by National Crime Records Bureau (NCRB), for 2014, 2015 and 2016 does not show such a trend.

- (b) As per the latest information published by NCRB, State/UT-wise and crime Head-wise details of Cases Registered, Cases Chargesheeted, Cases in which Trials were completed, Cases Convicted, Conviction Rate, cases pending trial at the end of the year, Persons Arrested, Persons Chargesheeted and Persons Convicted under Total Crime against Women during 2014 to 2016 are given in Statement-I to Statement-V (See below).
- (c) As per latest information published by NCRB, a Total of 89,423, 94,172 and 1,06,958 cases were reported in the country under total Crime against Children during 2014, 2015 and 2016 respectively.
- (d) The measures taken by the Ministry of Home Affairs to prevent/check such crimes and for ensuring safety of women and children include the following:-
  - (i) The Criminal Law (Amendment) Act, 2018 has put in place a regime which prescribes stringent punishment for the offence of rape including death penalty where the victim is a girl below the age of 12 years, and time bound investigation and trial.
  - (ii) A project for developing an Emergency Response Support System based on a Pan-India 24x7 Helpline Number 112, which is accessible through call/ SMS/e-mail/panic button etc.
  - (iii) A separate portal for cyber-crime against women and children has been commenced.
  - (iv) In order to facilitate better investigation and prosecution in rape cases, modernisation and capacity building of forensic labs has been undertaken.
  - (v) Approved Safe-City Projects for 8 metropolitan cities to put in place comprehensive infrastructure, technological and community based

interventions for women safety.

- (vi) Developed a National Database on Sexual Offenders to facilitate investigation and tracking of sexual offenders across the country.
- (vii) Advisories have been issued on crime against women and children, to all State Governments/UTs, advising them to ensure thorough investigation, filing of chargesheets against the accused persons within three months from the date of occurrence without compromising on the quality of investigation in heinous crimes such as rape, murder etc., conducting of medical examination of rape victims without delay and for increasing gender sensitivity in Police. These advisories are available at <a href="https://www.mha.gov.in">www.mha.gov.in</a>.

### Statement-I

Details of State/UT-wise Cases Registered (CR), Cases Charge Sheeted (CCS),
Cases in which Trials were completed (CTC), Cases Convicted (CON),
Conviction Rate (CVR), Cases Pending Trial at the end of the year
(CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS),
Persons Convicted (PCV) under Total Crimes against
Women during 2014

| S1. N | No. State/UT      | CR    | CTC  | CON  | CVR  | CPTEY | PAR   | PCV  |
|-------|-------------------|-------|------|------|------|-------|-------|------|
| 1.    | Andhra Pradesh    | 16526 | 8808 | 839  | 9.5  | 31026 | 21692 | 1467 |
| 2.    | Arunachal Pradesh | 351   | 14   | 9    | 64.3 | 1580  | 397   | 12   |
| 3.    | Assam             | 19169 | 5722 | 518  | 9.1  | 29465 | 27667 | 556  |
| 4.    | Bihar             | 15393 | 3944 | 525  | 13.3 | 40853 | 19814 | 862  |
| 5.    | Chhattisgarh      | 6301  | 4499 | 1531 | 34.0 | 17297 | 8875  | 2047 |
| 6.    | Goa               | 508   | 85   | 14   | 16.5 | 818   | 497   | 16   |
| 7.    | Gujarat           | 10854 | 4509 | 174  | 3.9  | 63334 | 25787 | 355  |
| 8.    | Haryana           | 9010  | 5134 | 692  | 13.5 | 14320 | 9893  | 1011 |
| 9.    | Himachal Pradesh  | 1529  | 480  | 69   | 14.4 | 4962  | 2007  | 115  |
| 10.   | Jammu and Kashmir | 3327  | 1614 | 105  | 6.5  | 11206 | 4961  | 138  |

| 126 | Written Answers to | [RAJYA SABHA] | Unstarred Questions |
|-----|--------------------|---------------|---------------------|
|-----|--------------------|---------------|---------------------|

| S1. N | No. State/UT                   | CR     | CTC    | CON   | CVR  | CPTEY  | PAR    | PCV   |
|-------|--------------------------------|--------|--------|-------|------|--------|--------|-------|
| 11.   | Jharkhand                      | 6086   | 2516   | 786   | 31.2 | 9091   | 7045   | 1010  |
| 12.   | Karnataka                      | 14004  | 5382   | 354   | 6.6  | 31640  | 23110  | 891   |
| 13.   | Kerala                         | 11451  | 5591   | 553   | 9.9  | 52388  | 13940  | 660   |
| 14.   | Madhya Pradesh                 | 28756  | 14117  | 5773  | 40.9 | 60520  | 42351  | 9295  |
| 15.   | Maharashtra                    | 26818  | 10453  | 926   | 8.9  | 140794 | 49066  | 1428  |
| 16.   | Manipur                        | 337    | 13     | 4     | 30.8 | 200    | 214    | 6     |
| 17.   | Meghalaya                      | 390    | 25     | 13    | 52.0 | 1532   | 378    | 13    |
| 18.   | Mizoram                        | 258    | 168    | 139   | 82.7 | 296    | 267    | 147   |
| 19.   | Nagaland                       | 68     | 27     | 22    | 81.5 | 48     | 82     | 30    |
| 20.   | Odisha                         | 14651  | 6422   | 429   | 6.7  | 57869  | 20292  | 763   |
| 21.   | Punjab                         | 5481   | 2115   | 637   | 30.1 | 7357   | 7034   | 1062  |
| 22.   | Rajasthan                      | 31216  | 9003   | 3659  | 40.6 | 59157  | 23/72  | 5841  |
| 23.   | Sikkim                         | 111    | 81     | 46    | 56.8 | 126    | 182    | 44    |
| 24.   | Tamil Nadu                     | 6354   | 4567   | 1186  | 26.0 | 14640  | 9295   | 1957  |
| 25.   | Telangana                      | 14147  | 5825   | 504   | 8.7  | 25886  | 19966  | 644   |
| 26.   | Tripura                        | 1618   | 610    | 108   | 17.7 | 3523   | 2070   | 134   |
| 27.   | Uttar Pradesh                  | 38918  | 10469  | 5288  | 50.5 | 73117  | 112846 | 13960 |
| 28.   | Uttarakhand                    | 1413   | 651    | 284   | 43.6 | 3264   | 1694   | 434   |
| 29.   | West Bengal                    | 38424  | 8663   | 422   | 4.9  | 205834 | 50335  | 517   |
|       | TOTAL STATE(S)                 | 323469 | 121507 | 25609 | 21.1 | 962153 | 505529 | 45415 |
| 30.   | Andaman and<br>Nicobar Islands | 117    | 126    | 12    | 9.5  | 504    | 128    | 13    |
| 31.   | Chandigarh                     | 434    | 237    | 65    | 27.4 | 549    | 390    | 88    |
| 32.   | Dadra and Nagar<br>Haveli      | 21     | 6      | 0     | 0.0  | 101    | 17     | 0     |
| 33.   | Daman and Diu                  | 16     | 11     | 1     | 9.1  | 26     | 7      | 1     |
| 34.   | Delhi UT                       | 15319  | 3143   | 1008  | 32.1 | 19744  | 8377   | 1480  |
|       |                                |        |        |       |      |        |        |       |

| Wri   | tten Answers to   | [06 February, 2019] Unstarred Quest |        |       |      |        |        | ons 127 |  |
|-------|-------------------|-------------------------------------|--------|-------|------|--------|--------|---------|--|
| S1. 1 | No. State/UT      | CR                                  | CTC    | CON   | CVR  | CPTEY  | PAR    | PCV     |  |
| 35.   | Lakshadweep       | 4                                   | 0      | 0     | -    | 4      | 3      | 0       |  |
| 36.   | Puducherry        | 77                                  | 8      | 1     | 12.5 | 162    | 88     | 1       |  |
|       | TOTAL UT(s)       | 15988                               | 3531   | 1087  | 30.8 | 21090  | 9010   | 1583    |  |
|       | Total (All India) | 339457                              | 125038 | 26696 | 21.4 | 983243 | 514539 | 46998   |  |

# Statement-II

Details of State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2015

| S1. N | No. State/UT      | CR    | CTC   | CON  | CVR  | CPTEY | PAR   | PCV  |
|-------|-------------------|-------|-------|------|------|-------|-------|------|
| 1.    | Andhra Pradesh    | 15967 | 9137  | 768  | 8.4  | 31449 | 22530 | 1565 |
| 2.    | Arunachal Pradesh | 384   | 5     | 0    | 0.0  | 1818  | 408   | 0    |
| 3.    | Assam             | 23365 | 7079  | 669  | 9.5  | 34537 | 22867 | 741  |
| 4.    | Bihar             | 13904 | 3713  | 508  | 13.7 | 45850 | 16484 | 751  |
| 5.    | Chhattisgarh      | 5783  | 5245  | 2319 | 44.2 | 16567 | 6935  | 2861 |
| 6.    | Goa               | 392   | 144   | 27   | 18.8 | 989   | 402   | 32   |
| 7.    | Gujarat           | 7777  | 4158  | 114  | 2.7  | 65981 | 18145 | 206  |
| 8.    | Haryana           | 9511  | 4438  | 805  | 18.1 | 15197 | 8329  | 1173 |
| 9.    | Himachal Pradesh  | 1295  | 461   | 61   | 13.2 | 5399  | 1685  | 124  |
| 10.   | Jammu and Kashmir | 3366  | 1772  | 83   | 4.7  | 11503 | 5063  | 136  |
| 11.   | Jharkhand         | 6568  | 2998  | 726  | 24.2 | 10711 | 6398  | 1075 |
| 12.   | Karnataka         | 12775 | 5134  | 251  | 4.9  | 36199 | 21361 | 394  |
| 13.   | Kerala            | 9767  | 4503  | 649  | 14.4 | 56517 | 11461 | 609  |
| 14.   | Madhya Pradesh    | 24231 | 15986 | 4233 | 26.5 | 61777 | 36826 | 7522 |

| Sl. N | Io. State/UT                   | CR     | CTC    | CON   | CVR   | CPTEY   | PAR    | PCV   |
|-------|--------------------------------|--------|--------|-------|-------|---------|--------|-------|
| 15.   | Maharashtra                    | 31216  | 10941  | 1229  | 11.2  | 151023  | 45924  | 2244  |
| 16.   | Manipur                        | 266    | 16     | 7     | 43.8  | 275     | 145    | 16    |
| 17.   | Meghalaya                      | 337    | 55     | 12    | 21.8  | 1698    | 280    | 12    |
| 18.   | Mizoram                        | 158    | 178    | 138   | 77.5  | 273     | 187    | 166   |
| 19.   | Nagaland                       | 91     | 31     | 24    | 77.4  | 79      | 102    | 29    |
| 20.   | Odisha                         | 17200  | 6147   | 511   | 8.3   | 66754   | 20512  | 868   |
| 21.   | Punjab                         | 5340   | 2598   | 794   | 30.6  | 8204    | 6336   | 1419  |
| 22.   | Rajasthan                      | 28224  | 8581   | 3318  | 38.7  | 63371   | 20110  | 4765  |
| 23.   | Sikkim                         | 53     | 19     | 6     | 31.6  | 46      | 59     | 8     |
| 24.   | Tamil Nadu                     | 5919   | 3338   | 867   | 26.0  | 15507   | 9418   | 1629  |
| 25.   | Telangana                      | 15425  | 6099   | 533   | 8.7   | 30295   | 18962  | 918   |
| 26.   | Tripura                        | 1267   | 417    | 99    | 23.7  | 4101    | 1311   | 108   |
| 27.   | Uttar Pradesh                  | 35908  | 12806  | 7151  | 55.8  | 84094   | 105231 | 17905 |
| 28.   | Uttarakhand                    | 1465   | 1099   | 628   | 57.1  | 3063    | 1425   | 986   |
| 29.   | West Bengal                    | 33318  | 8451   | 420   | 5.0   | 232153  | 36368  | 500   |
|       | Total State(s)                 | 311272 | 125549 | 26950 | 21.5  | 1055430 | 445264 | 48762 |
| 30.   | Andaman and<br>Nicobar Islands | 136    | 54     | 7     | 13.0  | 547     | 124    | 8     |
| 31.   | Chandigarh                     | 468    | 262    | 65    | 24.8  | 564     | 466    | 87    |
| 32.   | Dadra and Nagar<br>Haveli      | 25     | 6      | 2     | 33.3  | 107     | 37     | 2     |
| 33.   | Daman and Diu                  | 29     | 4      | 0     | 0.0   | 35      | 25     | 0     |
| 34.   | Delhi UT                       | 17222  | 2514   | 880   | 35.0  | 24991   | 10630  | 1124  |
| 35.   | Lakshadweep                    | 9      | 1      | 1     | 100.0 | 4       | 6      | 1     |
| 36.   | Puducherry                     | 82     | 5      | 4     | 80.0  | 94      | 120    | 4     |
|       | TOTAL UT(s)                    | 17971  | 2846   | 959   | 33.7  | 26342   | 11408  | 1226  |
|       | TOTAL (ALL INDIA)              | 329243 | 128395 | 27909 | 21.7  | 1081772 | 456672 | 49988 |
|       |                                |        |        |       |       |         |        |       |

Unstarred Questions

## Statement-III

State/UT-wise Cases Registered (CR), Cases Charge Sheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2016

| Sl. N | No. State/UT      | CR    | CTC   | CON  | CVR  | CPTEY  | PAR   | PCV  |
|-------|-------------------|-------|-------|------|------|--------|-------|------|
| 1.    | Andhra Pradesh    | 16362 | 9882  | 922  | 9.3  | 32708  | 26606 | 1279 |
| 2.    | Arunachal Pradesh | 367   | 76    | 23   | 30.3 | 1941   | 389   | 23   |
| 3.    | Assam             | 20869 | 6522  | 470  | 7.2  | 39019  | 21738 | 475  |
| 4.    | Bihar             | 13400 | 3435  | 639  | 18.6 | 56366  | 17448 | 988  |
| 5.    | Chhattisgarh      | 5947  | 4445  | 1207 | 27.2 | 17235  | 7317  | 1573 |
| 6.    | Goa               | 371   | 157   | 18   | 11.5 | 1062   | 349   | 19   |
| 7.    | Gujarat           | 8532  | 3537  | 122  | 3.4  | 69847  | 18649 | 294  |
| 8.    | Haryana           | 9839  | 4180  | 560  | 13.4 | 16440  | 9296  | 777  |
| 9.    | Himachal Pradesh  | 1222  | 602   | 83   | 13.8 | 5598   | 1635  | 120  |
| 10.   | Jammu and Kashmir | 2850  | 1351  | 56   | 4.1  | 11653  | 3985  | 68   |
| 11.   | Jharkhand         | 5453  | 2436  | 766  | 31.4 | 12404  | 6504  | 846  |
| 12.   | Karnataka         | 14131 | 5814  | 271  | 4.7  | 40055  | 22730 | 387  |
| 13.   | Kerala            | 10034 | 4652  | 500  | 10.7 | 61251  | 12463 | 657  |
| 14.   | Madhya Pradesh    | 26604 | 14007 | 3888 | 27.8 | 67862  | 40663 | 6199 |
| 15.   | Maharashtra       | 31388 | 10155 | 1135 | 11.2 | 165618 | 46941 | 2101 |
| 16.   | Manipur           | 253   | 16    | 7    | 43.8 | 424    | 151   | 11   |
| 17.   | Meghalaya         | 372   | 130   | 88   | 67.7 | 1823   | 283   | 127  |

| S1. 1 | No. State/UT                   | CR     | CTC    | CON   | CVR   | CPTEY   | PAR    | PCV   |
|-------|--------------------------------|--------|--------|-------|-------|---------|--------|-------|
| 18.   | Mizoram                        | 120    | 80     | 71    | 88.8  | 302     | 126    | 76    |
| 19.   | Nagaland                       | 105    | 55     | 23    | 41.8  | 85      | 72     | 30    |
| 20.   | Odisha                         | 17837  | 6304   | 392   | 6.2   | 76057   | 19837  | 918   |
| 21.   | Punjab                         | 5105   | 2266   | 550   | 24.3  | 8868    | 6150   | 894   |
| 22.   | Rajasthan                      | 27422  | 8369   | 2884  | 34.5  | 68040   | 20457  | 4159  |
| 23.   | Sikkim                         | 153    | 31     | 11    | 35.5  | 128     | 159    | 11    |
| 24.   | Tamil Nadu                     | 4463   | 3093   | 647   | 20.9  | 15561   | 7870   | 954   |
| 25.   | Telangana                      | 15374  | 5809   | 471   | 8.1   | 34172   | 21287  | 733   |
| 26.   | Tripura                        | 1013   | 526    | 130   | 24.7  | 3981    | 1142   | 152   |
| 27.   | Uttar Pradesh                  | 49262  | 11007  | 5795  | 52.6, | 104459  | 130249 | 15148 |
| 28.   | Uttarakhand                    | 1588   | 526    | 243   | 46.2  | 3527    | 1566   | 347   |
| 29.   | West Bengal                    | 32513  | 9713   | 319   | 3.3   | 255979  | 34726  | 392   |
|       | Total State(s)                 | 322949 | 119176 | 22291 | 18.7  | 1172465 | 480788 | 39758 |
| 30.   | Andaman and<br>Nicobar Islands | 108    | 56     | 8     | 14.3  | 567     | 114    | 14    |
| 31.   | Chandigarh                     | 414    | 213    | 52    | 24.4  | 615     | 399    | 61    |
| 32.   | Dadra and Nagar<br>Haveli      | 28     | 21     | 2     | 9.5   | 116     | 28     | 2     |
| 33.   | Daman and Diu                  | 41     | 20     | 0     | 0.0   | 43      | 48     | 0     |
| 34.   | Delhi UT                       | 15310  | 2594   | 736   | 28.4  | 30803   | 13759  | 931   |
| 35.   | Lakshadweep                    | 9      | 0      | 0     | -     | 13      | 7      | 0     |
| 36.   | Puducherry                     | 95     | 8      | 5     | 62.5  | 164     | 93     | 6     |
|       | Total UT(s)                    | 16005  | 2912   | 803   | 27.6  | 32321   | 14448  | 1014  |
|       | Total (All India)              | 338954 | 122088 | 23094 | 18.9  | 1204786 | 495236 | 40772 |

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Statement-IV

Crime Head-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2014 and 2015

| S1. 1     | No. CrimeHead  |        |       |      | 2014 |        |        |       |
|-----------|--|--------|-------|------|------|--------|--------|-------|
|           |  | CR     | CTC   | CON  | CVR  | CPTEY  | PAR    | PCV   |
| 1         | 2  | 3      | 4     | 5    | 6    | 7      | 8      | 9     |
|           | 2014   |        |       |      |      |        |        |       |
| 1.        | Rape   | 36735  | 17649 | 4944 | 28.0 | 107499 | 48183  | 6637  |
| 2.        | Attempt to Commit rape                                     | 4234   | 1016  | 149  | 14.7 | 3761   | 4465   | 213   |
| 3.        | Kidnapping and abduction of women                          | 57324  | 11821 | 2661 | 22.5 | 97050  | 63378  | 4846  |
| 4.        | Dowry deaths   | 8455   | 5061  | 1672 | 33.0 | 35255  | 23598  | 4054  |
| 5.        | Assault on women with intent to outrage her modesty        | 82235  | 29995 | 8422 | 28.1 | 224355 | 104243 | 11213 |
| <b>5.</b> | Insult to the modesty of women                             | 9735   | 5778  | 1212 | 21.0 | 29220  | 11017  | 1442  |
| 7.        | Cruelty by husband or his relatives                        | 122877 | 46853 | 6425 | 13.7 | 443855 | 225648 | 16180 |
| 3.        | Acid attack  | 137    | 15    | 8    | 53.3 | 123    | 154    | 12    |
| ).        | Attempt to acid attack                                     | 40     | 5     | 3    | 60.0 | 21     | 39     | 3     |
| 10.       | Deaths caused by act done with intent to cause miscarriage | 3      | 0     | 0    | -    | 10     | 9      | 0     |

| 1   | 2  | 3      | 4      | 5     | 6    | 7      | 8      | 9     |
|-----|--|--------|--------|-------|------|--------|--------|-------|
| 11. | Causing miscarriage without womens consent                                 | 45     | 9      | 7     | 77.8 | 38     | 43     | 15    |
| 12. | Human trafficking  | 456    | 19     | 7     | 36.8 | 206    | 711    | 11    |
| 13. | Abetment of suicides of women  | 3734   | 1014   | 154   | 15.2 | 8130   | 5179   | 211   |
| 14. | Unnatural offences   | 105    | 11     | 6     | 54.5 | 79     | 113    | 6     |
| I5. | Dowry prohibition act, 1961  | 10050  | 4617   | 472   | 10.2 | 26438  | 21548  | 997   |
| 16. | Indecent Representation of Women (Prohibition) Act, 1986                   | 47     | 169    | 79    | 46.7 | 810    | 68     | 84    |
| 17. | Protection of Women from Domestic Violence Act, 2005                       | 426    | 47     | 9     | 19.1 | 429    | 693    | 13    |
| 18. | Immoral Traffic (Prevention) Act   | 2070   | 949    | 461   | 48.6 | 5662   | 4963   | 1055  |
| 19. | Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act) | 749    | 10     | 5     | 50.0 | 302    | 487    | 6     |
|     | Total (Crimes Against Women)   | 339457 | 125038 | 26696 | 21.4 | 983243 | 514539 | 46998 |
|     | 2015   |        |        |       |      |        |        |       |
| 1.  | Rape   | 34651  | 18764  | 5514  | 29.4 | 118520 | 42036  | 7185  |
| 2.  | Attempt to commit rape   | 4437   | 1035   | 205   | 19.8 | 5886   | 4338   | 247   |
| 3.  | Kidnapping and abduction of women  | 59283  | 12888  | 3157  | 24.5 | 110887 | 55329  | 5181  |
| 4.  | Dowry deaths   | 7634   | 5165   | 1792  | 34.7 | 37062  | 19973  | 4624  |
|     |  |        |        |       |      |        |        |       |

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

| 5.  | Assault on women with intent to outrage her modesty                        | 82422  | 34541  | 8408  | 24.3 | 251482  | 101571 | 11342 |
|-----|--|--------|--------|-------|------|---------|--------|-------|
| 6.  | Insult to the modesty of women   | 8685   | 3998   | 870   | 21.8 | 30423   | 9870   | 1108  |
| 7.  | Cruelty by husband or his relatives  | 113403 | 46127  | 6559  | 14.2 | 477986  | 187067 | 16857 |
| 8.  | Acid attack  | 140    | 15     | 7     | 46.7 | 209     | 192    | 12    |
| 9.  | Attempt to acid attack   | 30     | 4      | 0     | 0.0  | 35      | 37     | 0     |
| 10. | Deaths caused by act done with intent to cause miscarriage                 | 12     | 0      | 0     | -    | 16      | 11     | 0     |
| 11. | Causing miscarriage without womens consent                                 | 54     | 8      | 4     | 50.0 | 73      | 95     | 8     |
| 12. | Human trafficking  | 713    | 70     | 34    | 48.6 | 575     | 1162   | 53    |
| 13. | Abetment of suicides of women  | 4060   | 1340   | 193   | 14.4 | 9951    | 6255   | 314   |
| 14. | Unnatural offences   | 108    | 17     | 7     | 41.2 | 132     | 100    | 7     |
| 15. | Dowry prohibition Act, 1961  | 9894   | 3212   | 595   | 18.5 | 29667   | 22068  | 1831  |
| 16. | Indecent Representation of Women (Prohibition) Act, 1986                   | 40     | 137    | 44    | 32.1 | 704     | 76     | 57    |
| 17. | Protection of Women from Domestic Violence Act, 2005                       | 461    | 46     | 22    | 47.8 | 799     | 540    | 27    |
| 18. | Immoral Traffic (Prevention) Act   | 2424   | 987    | 485   | 49.1 | 6777    | 5407   | 1116  |
| 19. | Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act) | 792    | 41     | 13    | 31.7 | 588     | 545    | 19    |
|     | Total (Crimes Against Women)   | 329243 | 128395 | 27909 | 21.7 | 1081772 | 456672 | 49988 |

Unstarred Questions

Written Answers to

[06 February, 2019]

Crime Head-wise Cases Registered (CR), Cases Charge Sheeted (CCS), Cases in which Trials were completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Cases Pending trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge Sheeted (PCS), Persons Convicted (PCV) under Total Crimes against Women during 2016

Statement-V

|       |  |        |       | _    |      | _      |        |       |
|-------|--|--------|-------|------|------|--------|--------|-------|
| S1. N | No. Crime Head   | CR     | CTC   | CON  | CVR  | CPTEY  | PAR    | PCV   |
| 1.    | Rape   | 38947  | 18552 | 4739 | 25.5 | 133373 | 48797  | 6289  |
| 2.    | Attempt to commit rape                                     | 5729   | 1093  | 215  | 19.7 | 9063   | 5965   | 278   |
| 3.    | Kidnapping and abduction of women                          | 64519  | 11720 | 2512 | 21.4 | 127950 | 60467  | 4429  |
| 4.    | Dowry deaths   | 7621   | 4351  | 1325 | 30.5 | 39723  | 20545  | 3400  |
| 5.    | Assault on women with intent to outrage her modesty        | 84746  | 32115 | 7001 | 21.8 | 286884 | 110375 | 9541  |
| 6.    | Insult to the modesty of women                             | 7305   | 3629  | 735  | 20.3 | 31814  | 8668   | 958   |
| 7.    | Cruelty by husband or his relatives                        | 110378 | 44681 | 5433 | 12.2 | 515904 | 198851 | 13511 |
| 8.    | Acid attack  | 160    | 24    | 9    | 37.5 | 317    | 194    | 11    |
| 9.    | Attempt to acid attack                                     | 46     | 3     | 1    | 33.3 | 63     | 39     | 1     |
| 10.   | Deaths caused by act done with intent to cause miscarriage | 125    | 2     | 0    | 0.0  | 98     | 199    | 0     |
| 11.   | Causing miscarriage without womens consent                 | 462    | 17    | 0    | 0.0  | 324    | 711    | 0     |
| 12.   | Human trafficking  | 659    | 86    | 28   | 32.6 | 1065   | 1026   | 56    |

|     | Total (Crimes Against Women)   | 338954 | 122088 | 23094 | 18.9 | 1204786 | 495236 | 40772 |
|-----|--|--------|--------|-------|------|---------|--------|-------|
| 19. | Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act) | 930    | 54     | 9     | 16.7 | 933     | 810    | 11    |
| 18. | Immoral Traffic (Prevention) Act   | 2214   | 854    | 329   | 38.5 | 8014    | 5177   | 723   |
| 17. | Protection of Women from Domestic Violence Act, 2005                       | 437    | 69     | 23    | 33.3 | 1130    | 556    | 28    |
| 16. | Indecent Representation of Women (Prohibition) Act, 1986                   | 38     | 59     | 22    | 37.3 | 700     | 57     | 25    |
| 15. | Dowry Prohibition Act, 1961  | 9683   | 3233   | 494   | 15.3 | 34785   | 25063  | 1199  |
| 14. | Unnatural offences   | 489    | 23     | 7     | 30.4 | 364     | 502    | 7     |
| 13. | Abetment of suicides of women  | 4466   | 1523   | 212   | 13.9 | 12282   | 7234   | 305   |